## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 07 AUGUST, 2025

No. 276 A: In exercise of the powers conferred under Sub Section (2) of Section 10 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Officer named in Column No.2 is appointed as Additional Chief Judicial Magistrate for the District mentioned against his name and to vest him with all the powers of a Chief Judicial Magistrate under the Bharitya Nagrik Suraksha Sanhita, 2023, or under any other law for the time being in force as the High Court may direct, which he will exercise only in the District/Subdivision mentioned against his name in Column No.4.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Shera Samson Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra	Chatra	Chatra

By Order of the Court/-Sd/-(Manoj Prasad) Registrar General